

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2232
ANSWERED ON:18.12.2013
FRAUD BY RECRUITMENT AGENCIES
Singh Smt. Meena

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether a large number of people looking for jobs abroad have been cheated by recruitment agencies;
- (b) if so, the details of complaints received in this regard, State-wise; and
- (c) the action taken by the Government against such recruitment agencies?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): From time to time complaints are received from the emigrants against the registered recruiting agents which generally relate to overcharging, non-fulfillment of contractual obligations, ill-treatment by the foreign employer etc.

Similarly, complaints are also received against unregistered agents who are not registered under the Emigration Act, 1983.

(b) & (c): State-wise data of complaints received is not maintained. However, position of complaints received against the registered and unregistered Recruiting Agents during the last three years and action taken against them is given at Annexure.